


**SUPREME COURT OF INDIA**

Dated : 11<sup>th</sup> September, 2017

Hon'ble the Chief Justice of India vide order dated 11<sup>th</sup> September, 2017 has been pleased to reconstitute the 'Committee for sensitization of Family Court Matters', comprising the following Hon'ble Judges :-

1. Hon'ble Mr. Justice Kurian Joseph  
Judge, Supreme Court of India
2. Hon'ble Ms. Justice Indira Banerjee,  
Chief Justice, High Court of Judicature at Madras
3. Hon'ble Mr. Justice D.N. Patel,  
Acting Chief Justice, High Court of Jharkhand

The concerned PPS may apprise their Lordships about the reconstitution of the Committee.

  
(Ravindra Maithani)  
Secretary General

- (i) PPS to Hon'ble Ms. Justice Indira Banerjee,  
Hon'ble Chief Justice, High Court of Judicature at Madras
- (ii) PPS to Hon'ble Mr. Justice D.N. Patel,  
Acting Chief Justice, High Court of Jharkhand